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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO. 32 /2002-07

NEW DELHI: the 22nd August, 2002

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of Handbook of Procedures, 2002-07 (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/ corrections in the book titled "Schedule of DEPB Rates."

1) Product Group: Engineering Product Code: 61

(a) The following entries are amended as under:

S.No.	Export Product	DEPB Rate	Value Cap for DEPB entitlement
329	Cold Rolled Galvanised Non Alloy Steel Sheet/Hoops and Strips/ Wide Coils/ Circles (Plain/ Corrugated)	18.00	Rs. 25500 per MT
350	Hot Rolled Non Alloy Steel Plates/ Wide Coils/ Sheets/ hoops & Strips (including Skelp)	15.00	
387	Cold Rolled (including Full Hard/ Half Hard/ Annealed and/or Skin Passed/ Temper Passed) Non-Alloy/ Alloy Steel (excluding Stainless Steel) Sheets/ Hoops and Strips/ Wide-Coils, including CRCA	17.00	

(b) The DEPB entries at S.Nos. 493 and 494 stands deleted.

2) Product Group: Chemicals and Allied Products Product Code: 62

The following entry is corrected as under:

S.No.	Export Product	DEPB Rate	Value Cap for DEPB entitlement
951	Roxarsone-USP(3-Nitro-4-Hydroxyphenyl Arsonic Acid)	11.00	Rs. 550/Kg

This issues in public interest

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

(C.V.L.N. PRASAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE